

IN THE NATIONAL GREEN TRIBUNAL, (SZ) CHENNAI

O.A. No. 230 of 2021 (SZ)

K.M.Sajeevan.....Applicant

Vs

The Chief Secretary, Government of Kerala & ors.....Respondents

REPORT NO. 4 FILED BY OTTAPPALLAM MUNICIPALITY ,4TH RESPONDENT

Counsel for the 4th respondent

P.B.SAHASRANAMAN

IN THE NATIONAL GREEN TRIBUNAL, (SZ) CHENNAI

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Vs

The Chief Secretary, Government of Kerala & ors.....Respondents

I N D E X

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2	Annexue.R.4 (A) True copy of the letter sent by the Office of the Executive Engineer, Local Self Government Department, Palakkad Division, District Panchayat, Palakkad to the Chief Technical Examiner (Inspection-Technical Wing) Department, Thiruvananthapuram dated 18-11-2023	2

Dated this the 21st day of November, 2023



Counsel for the 4th respondent

IN THE NATIONAL GREEN TRIBUNAL, (SZ) CHENNAI
O.A. No. 230 of 2021 (SZ)

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1. It is respectfully submitted that the Ottappalam Municipality has executed agreement with M.C.K. Kutty Engineering Projects Private Limited, Ernakulam on 24-06-2023 for the removal of 20100 M³ of legacy waste from the Panamanna Trenching Ground before 31-03-2024. The implementation of the same is done by the Ottappalam Block Panchayat Assistant Engineer. The Executive Engineer, Local Self Government Department, Palakkad sent a letter to the Chief Technical Engineer, Thiruvananthapuram on the basis of the approval granted on 18-11-2023. A true copy of the said letter sent by the Office of the Executive Engineer, Local Self Government Department, Palakkad Division, District Panchayat, Palkkad to the Chief Technical Examiner (Inspection-Technical Wing) Department, Thiruvananthapuram dated 18-11-2023 is produced herewith and marked as **Annexure .R.4. (A)**
2. It is also submitted that the process of installing organic waste convertor with a capacity of 2 tons for the processing of bio-degradable waste has been started and at present Thumpurmzhi unit of processing bio-waste is working successfully in Ottappalam Municipality.

Dated this the 21th November, 2023

For Ottappalam Municipality :



PRADEEP. A.S
Secretary
Ottappalam Municipality
Mob No: 9188955227

OFFICE OF THE EXECUTIVE ENGINEER
LOCAL SELF GOVERNMENT DEPARTMENT
DIVISION, DISTRICT PANCHAYAT,
PALAKKAD-678001.

PHONE No. 0491-2970086

email: eelsgdpkd@yahoo.in

No. InspTech-3/109/2023-Fin

Date : 18.11.2023

From

Sam Vidyanath.T.R
Executive Engineer

To

The Chief Technical Examiner,
Finance (Inspection –Technical-Wing) Department,
Bank Employees Union Building,
Pulimoodu,
Thiruvananthapuram - 695001

Sir,

Sub:- LSGD: LID&EW: OTPMC – (2022-23) – Proj.No.144/23, Legacy Waste – Processing of Legacy Waste and Bio Mining Second Phase, Ottapalam Municipality -Inspection of the Executive Engineer, LSGD Division, Palakkad – Explanation submitting – reg.

Ref:- Your Lr.No. InspTech-3/109/2023-Fin,Dated:05.11.2023

The site is inspected by the under signed on 07.11.2023 in presence of Asst.Executive Engineer & Asst.Engineer of Ottappalam Block Panchayat & Municipality. A number of points were super checked at site with dumpy level. The obtained reduced levels are fairly matching with the recorded levels. So, considering the urgency, it is recommended that the work shall be started as per the agreement condition. It is felt that, there needs to be verification of more check points once the work is started & the waste fill is stabilized /levelled. It is reported that the contractor will be installing the machinery at a convenient location after clearing the waste there. It is also reported that the waste needs to be dried to segregate and the company is working in a continuous shift of 20 hour.

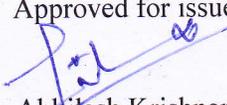
Hence the following directions are issued to the Asst.Executive Engineer, Ottappalam block Panchayath.

- 1) Intermediate levels shall be taken and reported once approximately 20% (can be in range of 15% - 25%) of the agreed quantity is removed. The intermediate leveling shall be reported for every 20% (approximate) of the waste removal or as per the further directions if any.
- 2) The fresh waste coming daily shall be dumped in a separate area outside the current project area.
- 3) The Municipality shall proceed with the work complying the above directions.

Palakkad,
18.11.2023

Sd/-
Sam Vidya Nath T R
Executive Engineer



Approved for issue

Abhifash Krishnan
Asst.Executive Engineer
District Panchayat,Palakkad